## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2440 ANSWERED ON:12.03.2013 COMPENSATION TO VICTIMS OF RIOTS Singh Shri Pashupati Nath

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of victims of anti-Sikh riots of 1984 in the State of Jharkhand;
- (b) whether all the victims/next of kins have got the compensation;
- (c) if so, the details thereof; and
- (d) if not, the time by which they are likely to get the compensation?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Government of Jharkhand has intimated that they have settled 1013 claims of death, injury, damage to residential property, uninsured commercial/industrial properties and rehabilitation grant of victims of 1984 and-sikh riots and that no claim is pending with them.